

IN THE HIGH COURT OF ORISSA AT CUTTACK
W.P.(C) No.18607 of 2021

Sanjiv Joshi *Petitioner*
Mr. Santosh Kumar Nanda, Advocate
-versus-
State of Odisha and Others *Opposite Parties*
Mr. M.S. Sahoo
Additional Government Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE B.P. ROUTRAY

Order No.

ORDER
02.09.2021

03. 1. Another copy of the additional affidavit dated 27th July, 2021 be served on learned counsel for the Petitioner today itself.
3. List on 7th September, 2021.


(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge